

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

R.A.

OA/TA/MP. No.....

3/1993 (in OA 592/90)

Anil Srivastava

Versus

U.O. 2 & Ors.

Date of Order

Orders

This is a Review Application
filed by the petitioner/Applicant (in OA No.
592/90) passed by Hon'ble Tribunal,
(consisting of Hon'ble Shri K. Srivastava,
member (Judl.) and Hon'ble Mr. O.P. Sharma
member (A) dated 25-11-93 [Extra sets and
Envelopes & Process fee will be given at the
time of issue of notice.] It is in order.
SO. (J)

8/23/12

4-1-94

Review Application may be registered and
submitted to Hon'ble Mr. Gopal Krishna, Member (Judl.)
and Hon'ble Mr. O.P. Sharma, Member (Admn.) for order
by circulation.

— Sd —
(V.K. Bawa)
Dy. Registrar.

Hon'ble Member (Judl.)

Hon'ble Member (Admn.)

There is no merit
in this R.A. It deserves to be dismissed.

Sd
18/1/94

The R.A. is dismissed in limine,
a separate order.

9.5.94

Sd

Sd